रिपोर्टी को सचिवालय द्वारा संकलित करके समिति की उसकी बैठक में प्रस्तुत किया जाता है। इस प्रकार जब सिमिति द्वारा समय-समय पर अपनी निरीक्षणों की प्रयक्ति की समीक्षा होती है तो अध्यक्ष को भी इसकी जानकारी हो जाती है।

Written Answers

(ग) 1985 में बहुत से मंत्रालयों के स्वरूप और नामों में परिवर्तन होने के कारण उनकी हिन्दी सलाहकार समितियों के प्नगठन की बावश्यकता हो गई। ब्रतः सभी मित्रालयों से सामान्य कार्यालय-पद्धति के अनुसार अपनी अपनी समितियों के स्वरूप की समीका करने, अवेक्षिन परिवर्तन गीन्न करने और उनकी विश्वमित बैठकें ब्रायोजित करने का बनुरोध किया यथा । जिन संज्ञालयों ने पुनर्गठन/परिवर्तन करने में श्रनावस्थक देशी की उन्हें मेली स्तर पर समरण कराया गया।

्र (घ) जी नहीं। "

U,N. sponsored study on forests.

1659. SHRI K. VASUDEVA PANICKER: Will the Minister of ENVIRONMENT AND FORESTS be pleased to stare:

- (a) whether Government's attention has been drawn to a recent UN sponsored study according to which 27 million acres of forests are destroyed annually;
- (b) if so, what is the acreage under forests destroyed annually in India; and
- (c) what steps are being taken to check such deforestation?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI BHAJAN LAL): (a) Yes, Sir.

- .(b) According to 'the National Remote Sensing Agency, the annual rate of deforestation in India during 1972-75 to 1980-82 was 1.3 million hectares per annum.
- (c) The following steps have been taken by the Government to check deforesta-

tion:-

- 1. Enactment and enforcement of the Forest (Conservation) Act, 1980.
- 2. Guidelines have been issued to the state governments to:-
- (i) avoid clear felling of natural for. ests for raising plantations as far as possible. Where such fellings are unavoidable 'due to restoration of crop or other silvicultural' considerations, it should be restricted to areas not-exceeding 10 ha. in the hills and 20 ha. in the plains. In no case good natural forests should be clear-feller in preferenc to poorly stocked natural fore--sts.
 - (ii) ban all fellings above an altitude of 1000 meters atleast for some years.
 - (in) to earmark 4 per cent of the geographical area as protection areas, like wildlife sanctuaries, National parks, Biosphere Reserves, Preservation Plots,
 - (iv) prefer raising of mixed species of indigenous origin to monoculture. The indgenous species should receive precedence over exotics.
- 3. The National Wastelands Develop ment Board has been set up with the ob ject of bringing 5 million hectares of* year under land every fuelwood and fodder plantation.

pending industrial disputes

1660. SHRI V. .GOPALSAMY; SHRI T- R- BALU:

Will the Minister of LABOUR be plea sed to state:se

- (a) how many industrial disputes are persently pending in various Tribunals and Labour Courts in Delhi to be disposed of, Tribunal-wise/Court-wise;
- (b) how many of them are between public sector undertakings and their workers Unions, Public sector-wise;
- (c) how many such disputes are pending for more than five years, public sectorwise tribunal-wise | court-wise;